

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:589
ANSWERED ON:13.08.2012
INFILTRATION ACROSS BORDER
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Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognisance of the infiltration activities on the border by the neighbouring countries;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to check the infiltration by the Chinese forces and helicopters entering Indian territory and destroying the bunkers;
- (d) the steps taken by the Indian Army to keep vigil on the border and to get back the territory which is occupied by the Chinese forces; and
- (e) the action being taken for the sufficient deployment on the border in view of the security scenario?

Answer

MINISTER OF STATE IN THE MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): Government closely monitors all activities on the borders having an impact on national security. Government have adopted a multi-pronged approach to contain cross-border infiltration including inter alia round the clock surveillance and patrolling and establishment of observation posts; construction of border fencing and floodlighting; introduction of modern surveillance equipment; upgradation of intelligence gathering and coordination with State Governments / concerned intelligence agencies.

There is no commonly delineated Line of Actual Control (LAC) between India and China. There are a few areas along the border where India and China have differing perceptions of the LAC. Both sides undertake patrols upto their respective perceptions of the LAC. Specific incidents of transgressions due to differences in the perception of LAC are taken up with the Chinese side through established mechanisms such as Hot Lines, Flag Meetings, Border Personnel Meetings and normal diplomatic channels. Effective border management is carried out through surveillance and regular patrolling.